BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.526/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Reliance Commercial Finance Ltd.		
		-Versus-		
		Cygnus Equipment & Rentals Pvt.Ltd.		
Under Section		7		
Chack Section		IBC		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No. Representa		ative (IN CAPITAL		date
		ETTERS)		00
1.	ARNABBASU MULLICK, ADVOCATE		3 JINANCIAL CREDITOR	3 Anto 23/10/17

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

As per direction of the Hon'ble NCLAT notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor. Notice may be handed over to the petitioner for making effective service on the corporate debtor. Petitioner may obtain notice from the Court Officer immediately and serve on the corporate debtor and file affidavit of service within 7 days from today.

List on 10/11/2017 for admission.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd